

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1595  
ANSWERED ON:22.03.2012  
JUDICIAL ACTIVISM  
De Dr. Ratna

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the judicial activism is on the rise in the country;
- (b) if so, the details thereof;
- (c) whether the Government has constituted a Committee on Judicial Activism; and
- (d) if so, the details thereof in this regard?

**Answer**

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) & (b) : Judiciary is independent in India and enjoys wide powers of judicial review. However, the three organs of State have, by and large, functioned within their respective domains maintaining the doctrine of checks and balances.
- (c): No, Madam.
- (d): Does not arise.